

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/151/2016  
NAME OF THE PETITIONER(S) : G. Senthil Raj  
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4  
others  
UNDER SECTION : 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
01.	CS. Gopi Narayanan Yadau	CS. for P.	
2	AR. RAMANATHAN	Court for R2 & R3	

## **ORDER**

Mr. Gopi Narayanan Yadav, Representative for the Petitioner present. Counsel for R2 and R3 present and submitted that Forms No.SH4, in original, which are in blank and having signatures of R2 and R3 and attached the resignation of R3 are kept in the safe custody of the Registry may be handed over to the representative of the Petitioner. Based on this the representative of the Petitioner prayed for withdrawal of the petition. Therefore, he is directed to take the said documents from the Registry against proper receipt and to file the same before the ROC concerned within stipulated time as prescribed. Accordingly, the prayer is **allowed** and the petition is **dismissed as withdrawn**.

**MEMBER (TECHNICAL)**

**MEMBER (JUDICIAL)**

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